NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 83/(MAH)/2012 C.A. No. 117/2015

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. Goverdhan M. Savalia

V/s.

M/s. Shyamkarna Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Yash Jain Up Halai de	for Petitioner	yslain
	M.M. Nar	Adv: for Resp:	Jr.

ORDER

C.A. No. 117/2015 in T.C.P. No.83/397-398/CLB/MB/MAH/2012

- 1. The Learned Representatives of both the sides are present.
- 2. Seeking adjournment. Granted. The matter is posted to **24.01.2018**.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)